

**BEFORE THE NATIONAL GREEN TRIBUNAL (SZ),  
SOUTHERN ZONE AT CHENNAI**  
Application No. 150 of 2020 (SZ)

Tribunal on its own motion-SUO MOTU

Based on the News item in Dinamalar Tamil Newspaper,  
Chennai Edition dated 07.08.2020, " Puthagaram Thangal  
Lake is endangered to disappear in maps".

...Applicant(s)

Versus

1. The Principal Secretary to Government,  
Public Works Department,  
Govt. Secretariat, Fort St. George,  
Chennai, Tamil Nadu - 600 009.
2. The Additional Chief Secretary to Govt. of Tamil Nadu,  
Revenue and Disaster Management Department,  
Govt. Secretariat, Fort George  
Chennai, Tamil Nadu 600 009.
3. The Secretary to Govt. of Tamil Nadu,  
Department of Environment,  
Govt. Secretariat, Fort St. George,  
Chennai, Tamil Nadu - 600 009.
4. Additional Chief Secretary to Govt. of Tamil Nadu,  
Municipal Administration and Water Supply Department,  
Govt. Secretariat, Fort. George  
Chennai, Tamil Nadu - 600 009.
5. The Chairman,  
Tamil Nadu Pollution Control  
Board, No. 76, Anna Salai, Guindy,  
Chennai, Tamil Nadu 600 032.

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Executive Engineer, P.W.D.,  
Kosasthalaiyar Basin Division, W.R.D.,  
Thiruvallur.

6. The District  
Collector,  
Thiruvallur  
District.

7. Chennai Metropolitan Water Supply & Sewerage  
Board, Rep. by its Managing Director,  
No.1, Pumping station Road,  
Chintadripet, Chennai -600 031.

8. Greater Chennai  
Corporation, Rep. by its  
Commissioner, Ripon  
Building,  
Chennai 600 003.

....

Respondents

**INTERIM STATUS REPORT FILED ON BEHALF OF THE 1<sup>st</sup>**  
**RESPONDENT**

I, C.Podupanithilagam. son of Chinnathambi aged about 47 years, residing at No.47/6, Breeze Apartment, TNHB, Near Velammal Main School, Mogappair East, Chennai-37 do, solemnly affirm and sincerely state as follows:

2. I state that, I am the Executive Engineer, Public Works Department / Water Resources Department, Kosasthalaiyar Basin Division, Thiruvallur file the interim report on behalf of the 2<sup>nd</sup> respondent herein and I am well acquainted with the facts of the case from records.



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Executive Engineer, P.W.D.,  
Kosasthalaiyar Basin Division, W.R.D.,  
Thiruvallur.

Executive Engineer, P.W.D.,  
Kosasthalaiyar Basin Division, W.R.D.,  
Thiruvallur

3. It is submitted that, the Revenue Department has demarcated the boundary of Puthagaram Lake with total extent of 11.76.00 Hectares and Eri ulvoi of 4.89.5 Hectares. 177 numbers of encroachments were enumerated and FORM-I & II have been issued on 04.05.2022 to Water Resources Department. Form III notices have been issued by the Water Resources Department to all the encroachers as per Tamil Nadu Protection of Tanks and Eviction of Encroachment Act, 2007, on 13.05.2022 to vacate the land.

4. It is submitted that, as directed by the Hon'ble High Court of Madras the eviction has to be done after the Resettlement and Rehabilitation process is over. The identification of vacant land for construction of houses for the encroachers for resettlement and funds allocation for the construction of houses are being done and has to be finalized in the Government level based on the budget of the financial year. Government is taking all the steps to evict the encroachers in the water body poramboke lands comprehensively.

It is for kind information submitted before the Hon'ble National Green Tribunal (South). In view of the above, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to accept this report and pass orders as this Hon'ble National Green Tribunal



Executive Engineer, P.W.D.,  
Kosasthalaiyar Basin Division, W.R.D.,  
Thiruvallur.

may deem fit and proper in the circumstances of the case and thus render justice.

Dated at Chennai on this the 23<sup>rd</sup> day of MAY, 2022.

  
Executive Engineer, P.W.D.,  
Kosasthalaiyar Basin Division, W.R.D.,  
Thiruvallur.

Verification

I Er C.Podupanithilagam, Executive Engineer, Public Works Department / Water Resources Department, Kosasthalaiyar Basin Division, Thiruvallur, do hereby verify that the contents of the paragraphs stated above are true and correct to the best of my knowledge and belief.

  
Executive Engineer, P.W.D.,  
Kosasthalaiyar Basin Division, W.R.D.,  
Thiruvallur.

Executive Engineer, P.W.D.,  
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SUO MOTU ... Applicant

VERSUS

Principal Secretary to Government,  
Public Works Department & others.

.. Respondents

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ON BEHALF OF THE 1<sup>st</sup>  
RESPONDENT**

**GOVERNMENT PLEADER**